

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1794
TO BE ANSWERED ON 10th MARCH, 2017**

DIGITAL MEDICAL RECORDS

**1794. SHRI ANANDRAO ADSUL:
SHRI SHRIRANG APPA BARNE:
SHRI VINAYAK BHAURAO RAUT:
SHRI RAHUL SHEWALE:
SHRI ADHALRAO PATIL SHIVAJIRAO:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware that patients themselves have to carry their medical consultation report in the absence of any arrangement in place when they change hospital and if so, the details thereof;
- (b) whether the Government has made preparations to launch a common platform and keep medical reports in digital form in view of the difficulty faced by patients in this regard;
- (c) if so, the details thereof;
- (d) whether the said system is likely to be implemented in all the States and if so, the progress made in this regard; and
- (e) if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (c): Yes. A scheme to set up an 'Integrated Health Information Platform (IHIP)', to create the Electronic Health Records (EHRs) of patients in a centralized manner and to be made available nationwide online for medical history, with the help of Health Information Exchange, has been approved and is being implemented.

The objective of IHIP is to keep the medical records of the patient in digital form which could be accessed by the patient as well as providers as and when required. IHIP will help exchange of clinical data among providers irrespective of the hospital site visited by the patients.

(d) & (e): IHIP will be implemented in a phased manner. In phase I, IHIP will be implemented on a pilot basis in two States, two Central Government Hospitals, AIIMS Delhi and one private hospital by 2017. On successful implementation of the pilot phase, IHIP will be rolled out pan-India.